

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:303
ANSWERED ON:13.08.2001
AMENDMENT IN PAYMENT OF BONUS ACT, 1965
ANANDRAO ADSUL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to amend the payment of Bonus Act, 1965;
- (b) if so, the details thereof;
- (c) whether the Government have taken any decision to remove the eligibility limit and calculation of ceiling under the said Act;
- (d) if so, the details thereof; and
- (e) the time by which the decision in this regard is likely to be taken?

Answer

MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA)

(a) to (e): A proposal to amend the Payment of Bonus Act, 1965 for revising the eligibility limit and calculation ceiling is under consideration of the Government. Given the procedures / steps involved and related financial implications it is not possible at present to specify a definite timeframe for carrying out the amendments to the Act.